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Title: Introduction of the Carriage by Air (Amendment) Bill, 2007.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to move for leave to introduce a Bill further to amend the Carriage by Air Act, 1972.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Carriage by Air Act, 1972."

The motion was adopted.

SHRI PRAFUL PATEL: I introduce the Bill.

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MR. SPEAKER: Now, let the hour of disorder start.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, हम लोगों का नोटिस है। ...(व्यवधान) हम लोगों ने सूचना दी है। यह क्या ...(व्यवधान)

MR. SPEAKER: Let him say what he wants to say. I will allow all sides to respond.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, हम लोगों ने प्रॉपर नोटिस दिया है। ...(व्यवधान)

MR. SPEAKER: Of course, I will allow you, Mr. Ramji Lal Suman. The only thing is, I am requesting you.

...(Interruptions)

MR. SPEAKER: The trouble is that if you all speak together, then nothing is heard; nothing is recorded. Important issues may be raised, and with all solemnity they can be replied. I will allow all the sides. Therefore, please both speak and listen. Thank you.

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : महोदय, अगर दोनों में झगड़ा हो, तो आप हमें ही बोलने का मौका दे दीजिए।

अध्यक्ष महोदय : झगड़ा क्यों होगा, यहां बहुत अच्छा वातावरण है। आप बोलिए और सुनिए। [\[v5\]](#)

...(Interruptions)

MR. SPEAKER : I am thankful for your contribution.

...(Interruptions)